

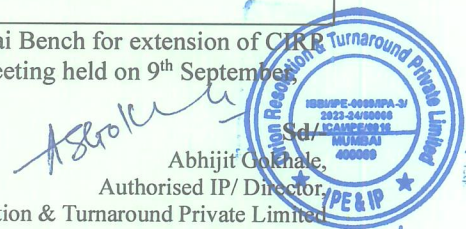
**FORM G**

**INVITATION FOR EXPRESSION OF INTEREST FOR  
C AND M FARMING LIMITED OPERATING IN HORTICULTURE/POULTRY FARMING AT  
NASHIK**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	C and M Farming Limited CIN - U01110MH1980PLC022710 PAN – AAACC0473C
2.	Address of the registered office	C & M House, N D Patel Road, Nashik, Maharashtra, India – 422001
3.	URL of website	No website
4.	Details of place where majority of fixed assets are located	Nashik, Maharashtra
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	Nil
7.	Number of employees/ workmen	0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details/information can be sought by writing an email to the Resolution Professional at <a href="mailto:cirp.candmfarmingltd@gmail.com">cirp.candmfarmingltd@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The eligibility criteria is mentioned in detailed Invitation for Expression of Interest to submit Resolution Plan(s) (“Invitation”)
10.	Last date for receipt of expression of interest	25 <sup>th</sup> September, 2024
11.	Date of issue of provisional list of prospective resolution applicants	30 <sup>th</sup> September, 2024
12.	Last date for submission of objections to provisional list	5 <sup>th</sup> October, 2024
13.	Date of issue of final list of prospective resolution applicants	8 <sup>th</sup> October, 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	11 <sup>th</sup> October, 2024
15.	Last date for submission of resolution plans	10 <sup>th</sup> November, 2024
16.	Process email id to submit Expression of Interest	<a href="mailto:cirp.candmfarmingltd@gmail.com">cirp.candmfarmingltd@gmail.com</a>

Note\* The above timelines are subject to the order of the Hon’ble NCLT, Mumbai Bench for extension of CIRP period by a period of 90 days as approved by the Members of CoC in 5<sup>th</sup> CoC meeting held on 9<sup>th</sup> September, 2024



**Abhijit Gokhale,**  
 Authorised IP/ Director  
 Orion Resolution & Turnaround Private Limited  
 Resolution Professional of C and M Farming Limited  
 Registration No. of IPE- IBBI/IPE-0089/PA-3/2023-24/50066  
 Registration No. as an IP – ICAI/IPE/0016  
 Registered Address: 811,8th Floor, Meadows, Sahar Plaza Complex, Off. J B Nagar/Chakala  
 Metro Station, Andheri – Kurla Road, Andheri East, Mumbai - 400069.  
 Registered Email Id of IPE: [ipe@orionipe.com](mailto:ipe@orionipe.com)  
 Process specific e-mail ID for correspondence: [cirp.candmfarmingltd@gmail.com](mailto:cirp.candmfarmingltd@gmail.com)  
 AFA valid upto 21st November,2024  
 10<sup>th</sup> September, 2024 - Mumbai